

Statement 6: Financing of Gross Fiscal Deficit – As per cent of Total – 2023-24 (Accounts)

(Per cent)

State/UTs	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-)/ Deficit (+)	Gross Fiscal Surplus (-)/ Deficit (+) (Col.2 to 12)
1	2	3	4	5	6	7	8	9	10	11	12	13
1. Andhra Pradesh	88.2	5.8	-1.9	1.3	2.4	1.3	1.1	-0.7	0.0	0.0	2.5	100.0
2. Arunachal Pradesh	42.1	147.1	-11.0	23.0	41.0	65.9	-8.6	2.2	-6.9	0.7	-195.7	100.0
3. Assam	76.7	28.0	-3.6	11.0	-1.8	-2.6	-3.7	10.1	-0.3	0.0	-13.9	100.0
4. Bihar	84.5	25.6	-5.3	0.2	-0.7	3.4	3.4	24.8	0.0	-0.7	-35.4	100.0
5. Chhattisgarh	97.6	13.2	-1.7	2.0	5.7	2.8	1.0	-0.4	-0.2	0.0	-20.0	100.0
6. Goa	73.0	29.1	-9.4	15.2	-0.8	-17.8	9.3	-9.8	34.8	21.5	-45.1	100.0
7. Gujarat	50.9	18.4	-15.4	6.9	0.1	3.9	39.7	-7.6	1.5	0.1	1.5	100.0
8. Haryana	106.7	4.9	-3.2	1.3	0.3	4.5	7.8	-1.4	0.0	-17.5	-3.3	100.0
9. Himachal Pradesh	54.5	13.7	-5.1	1.6	14.7	3.1	0.3	0.4	1.1	-2.6	18.2	100.0
10. Jharkhand	-30.8	75.6	-12.2	9.9	8.5	49.2	62.1	-1.5	0.6	-13.1	-48.4	100.0
11. Karnataka	96.2	6.5	-2.5	3.3	5.4	7.8	11.4	4.0	0.1	0.0	-32.3	100.0
12. Kerala	77.8	-0.1	11.1	-0.9	-0.7	1.1	0.2	-0.3	3.5	-0.4	8.6	100.0
13. Madhya Pradesh	60.7	28.0	7.3	3.3	-2.3	8.1	-2.6	-3.6	1.2	-1.4	1.4	100.0
14. Maharashtra	88.0	8.9	-5.9	2.5	0.6	1.9	11.1	-7.3	-0.4	0.5	0.1	100.0
15. Manipur	57.7	29.1	-2.9	3.9	-2.9	-1.2	3.5	-2.1	1.3	0.0	13.5	100.0
16. Meghalaya	29.3	42.4	-1.7	2.1	2.8	2.0	6.8	0.0	-0.2	5.6	10.8	100.0
17. Mizoram	94.8	107.2	-2.5	24.7	-70.9	-1.2	12.5	49.8	-40.4	-0.8	-73.2	100.0
18. Nagaland	113.0	54.4	-0.7	0.5	-4.3	0.0	-1.6	-12.2	1.4	-3.3	-47.3	100.0
19. Odisha	-31.6	23.3	-6.0	8.8	-5.4	50.2	38.3	-1.0	0.2	63.9	-40.7	100.0
20. Punjab	95.6	-1.2	-5.6	-3.9	1.8	4.9	0.5	0.2	0.1	0.3	7.4	100.0
21. Rajasthan	86.3	14.3	-2.4	1.3	9.3	1.7	0.9	0.2	0.0	-10.6	-0.9	100.0
22. Sikkim	67.2	31.2	-0.6	0.7	0.0	-2.9	2.3	4.5	-4.2	-0.1	2.1	100.0
23. Tamil Nadu	86.5	14.5	-2.0	0.9	1.5	-0.4	-9.0	6.1	0.0	-2.5	4.5	100.0
24. Telangana	80.6	3.2	-1.7	-0.2	3.8	1.2	7.4	1.0	0.0	-2.1	6.6	100.0
25. Tripura	-86.3	104.3	-18.7	78.5	37.7	19.5	-6.6	4.8	-0.1	0.0	-33.2	100.0
26. Uttar Pradesh	111.1	22.3	-6.3	1.5	1.2	3.8	2.8	0.0	-0.9	-5.7	-29.7	100.0
27. Uttarakhand	49.0	25.6	-10.1	2.5	2.8	10.4	7.5	-1.9	0.0	-1.7	15.9	100.0
28. West Bengal	90.6	11.5	-11.7	-0.2	2.3	5.4	10.5	-1.7	0.0	2.0	-8.7	100.0
29. Jammu and Kashmir	164.9	-1.4	-9.9	4.6	13.3	5.9	5.2	-0.4	-0.1	-79.1	-3.1	100.0
30. NCT Delhi	–	-126.9	–	–	–	–	–	–	–	–	226.9	100.0
31. Puducherry	102.6	-44.8	–	13.2	16.0	0.0	12.4	12.7	-33.3	-3.5	24.8	100.0
All States and UTs	84.5	13.1	-3.5	1.9	2.4	4.3	5.1	0.9	0.1	-2.0	-6.7	100.0

‘–’: Nil/Negligible.

Notes :1. Same as in Appendix Table 9.

2. ‘Others’ include Loans from other institutions, compensation bonds appropriation to contingency fund, inter–state settlement and contingency fund.

Source : Budget documents of the State governments. Details in methodology.